

Demand for separate Governor for Meghalaya

5520. SHRI Y. ESWARA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a demand has been made to have a separate Governor for Meghalaya; and

(b) if so, the facts thereof and Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The Government of India have not received such a demand.

(b) Does not arise.

Diversification of activities of Coal Mines Authority

5521. SHRI ISHAQUE SAMBHALI: Will the Minister of ENERGY be pleased to state:

(a) whether the Coal Mines Authority Limited has decided to diversify its activities; and

(b) if so, the broad outlines thereof and the steps being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b) Coal Mines Authority has proposed the setting up of L.T.C. cum gas plant in Raniganj, and a beehive coke oven plant in Kedia (Hazari-bagh). It has also proposed to collaborate in the setting up of an explosives manufacturing plant in Bhandara. These proposals are under consideration.

Estimate of crowd at Boat Club Meeting on 6th March, 1975

5522. SHRI B. V. NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the estimate of the crowd gathered at Boat Club on the 6th

March, 1975 as per official estimates; and

(b) whether it was the largest gathering held at boat club since 1971?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) 80,000 approximately.

(b) No, Sir.

Use of unlicensed arms by anti-social elements in border districts

5523. SHRI N. K. SANGHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the menace of unlicensed arms and their use by anti-social elements in the border districts of the country, both East and West, has assumed serious proportions;

(b) whether some foreigners were apprehended carrying such unlicensed arms into India from Pakistan and no action as yet has been taken against them;

(c) whether such arms are finding their way in the students unions of different universities in the country, and

(d) if so, the quantum of unauthorised arms seized during 1973 and 1974 and steps being taken to curb this menace?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

(b) Two foreigners were recently arrested and necessary action under the law is being taken against them.

(c) There is no evidence to suggest that arms smuggled from Pakistan have found their way in the universities.